

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

| | |
|---|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/57/2024 |
| NAME OF THE COMPANY | Kasukurthi Sujatha Constructions Pvt Ltd |
| NAME OF THE PETITIONER(S) | Indian Bank |
| NAME OF THE RESPONDENT(S) | Mr. K. Jagan Mohan Rao |
| UNDER SECTION | u/s 95 of IBC |

ORDER

Present: Ld. Counsel Mr. R.V. Subba Rao for the Financial Creditor.
Ld. Counsel Mrs. Mummaneni Vazra Laxmi representing for the
Resolution Professional.

Ld. Counsel for the Resolution Professional prayed time for filing RP report.
Prayer is allowed. RP report be filed within 2 weeks. **Matter is adjourned to
06.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)